

(22)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 04.15 p.m ON 20/12/19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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for C. KATHIR
M/s. Gupta & Ravi
Advocates

Counsel for Petitioner

ORDER

No representation on behalf of the Respondent.

At request of the Petitioners counsel, post this matter on 07.02.2020.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)